

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 98 of 2012 &
I.A. No. 196 of 2012

Dated : 6th August, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raj West Power Ltd. & Anr.

.... Appellant (s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri

Counsel for the Respondent(s):

Mr. R.K.Mehta, Mr. David
Mr. Antaryami Upadhyay for R.1
Mr. P.N. Bhandari for R.2 to 4

ORDER

Mr. M.G. Ramachandran, the learned counsel for the Appellant has finished his arguments.

Mr. R.K. Mehta, the learned counsel for the Commission has made his submissions in reply for some time.

Post the matter for further submissions on **31.08.2012**. In the meantime, the learned counsel for the parties are directed to file their respective Written Submissions after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson